## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/2773 /A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

The Registrar,

Gauhati High Court, Aizawl Bench, Aizawl.

Dated Guwahati the 2\ April, 2025.

Sub:-

Casual leave.

Ref:-

Your letter No.P.20012/1/2025-HC(AB)/18 dated 09.04.2025.

Sir,

With reference to the above, I am directed to inform you that Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl has been granted **casual leave on O9.04.2025.** A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

Sdl

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/ 2774 -2775/A, dated , 2) - 0 4 - 20 25 Copy to:

1. Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl. 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)